Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 3528 TO BE ANSWERED ON 10.12.2019

BIS STANDARDS FOR DRINKING WATER

3528. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government needs and proposes to make drinking water standards as per the standards notified by BIS as the recent samples tested across cities in the country failed on parameters of Total Dissolved Solids (TDS), turbidity, total hardness, total alkalinity, mineral and metals and presence of coliform and E. Coli which cause severe illness; and
- (b) the efforts taken/being taken by the Government in this regard to ensure safe tap water for the people?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री दानवे रावसाहेब दादाराव)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

- (a): Yes, Sir.
- (b): Hon'ble Minister has written to Chief Minister of all States/UTs to bring drinking water under mandatory Certification. Department of Drinking Water and Sanitation, Ministry of Jal Shakti has also been requested for taking action regarding the same.
